## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) SHARATH CHANDINEAN

2, Inthia Dhoned V.K Respondents

## **ORDER**

Counsel for petitioner present and reported ready for submitting arguments. Proxy representing the counsel for respondents on record present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed time for making submissions. Time extended at request for making submissions by both the counsel. Put up on 11.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)